

HIGH COURT OF JUDICATURE AT ALLAHABAD

ADVERTISEMENT

ADVERTISEMENT NO. 01 / TRANSLATOR/2013

LAST DATE: 20.02.2013.

Applications are invited for **11 posts of Translator** (for translating the documents from Hindi to English) on the Establishment of High Court, Allahabad, in the pay scale of PB 2 Rs. 9300 – 34800 Grade Pay Rs. 4200 (likely to be revised) plus usual allowances against the following vacancies :

NUMBER OF VACANCIES:

Category	No. of Posts of Translator
GENERAL	06
OTHER BACKWARD CLASS	03
SCHDEULED CASTE	02
SCHDEULED TRIBE	-
TOTAL	11

RESERVATION:

The reservation for Scheduled Castes of U.P., Scheduled Tribes of U.P. and Other Backward Classes of U.P., Dependants of Freedom Fighters of U.P., Physically Handicapped, Ex-Army Personnel of U.P., Sportsmen of U.P. and Women candidate of U.P., shall be in accordance with the orders issued by the Chief Justice from time to time, having due regard to the order issued by the Governor from time to time on the subject.

ESSENTIAL QUALIFICATIONS:

- (i) Must possess a Bachelor's Degree of a recognized University or the qualification recognized as equivalent thereto preferably with English and Hindi, both at Intermediate and Graduate Levels.
- (ii) Preference will be given to a candidate who holds a degree in Law from a University established/recognized by Law in India.
- (iii) Computer knowledge, i.e., Data Entry, Word Processing and Computer Operation.

AGE:

A candidate for direct recruitment of Translator must have attained the minimum age of **21 years** and must not have attained the age of more than **35 years** on the **1st day of July of 2013**.

The maximum age limit shall, in the case of candidate of the Scheduled Castes, Scheduled Tribes, Dependents of Freedom Fighters and Backward classes, be **greater by five years**.

The relaxation of **3 years** for Ex-Servicemen in addition to the extent of their entire period of Military Services.

SELECTION PROCEDURE: Hon'ble Selection Committee will consider the criteria and norms for the selection.

FEES: Rs. 500/- for General Category & O.B.C. and Rs. 250/- for S.C./ S.T. candidates.

HOW TO APPLY?

Application on plain and thick foolscap paper duly typed in format given below alongwith attested copies of High School Certificate in support of age and other Certificates and Testimonials in respect of Educational Qualification, Caste certificate, if applicable, (not more than six months old), Computer Knowledge alongwith a self addressed envelope bearing postage stamps worth Rs. 22/- and Examination Fees in the shape of Bank Draft/Banker's Cheque issued by Nationalized Bank payable in favour of "**Registrar General, High Court, Allahabad**", should be sent to The Registrar General, High Court, Allahabad by **Speed Post or Registered post with A.D.** Only.

Dated- 15.01.2013

Sd/-
REGISTRAR GENERAL

FORMAT OF APPLICATION

HIGH COURT OF JUDICATURE AT ALLAHABAD

ADV. NO. 01/ TRANSLATOR/2013

NAME OF POST: TRANSLATOR

1. Name of Applicant _____
(In CAPITAL letter)
2. Date of birth _____
(in words and figures)
3. Sex Male/ Female _____
4. Nationality _____
5. Name of Father/ Husband _____
6. Present Postal Address _____
7. Permanent Address _____
8. Telephone No. / Mobile No. _____
9. Educational Qualifications:

Paste
Latest Coloured Passport size Photograph duly self signature and attested by Gazetted Officer

Name of Exam Passed Name of Board/ University	Name of Institution/ College	Year of Passing	Total Marks	Marks/ Obtained	Percentage of Marks obtained

10. Do you have knowledge of Data Entry, Word Processing and Computer Operation? _____
11. Are you married ? If so, do you have more than one spouse living or married a person having a spouse living?

12. Number and Date of Bank Draft/ Banker Cheque and Value.
Number: _____ Amount: Rs. _____ Date: _____ Name of
Bank: _____

(To be filled by applicants of reserved category)

13. (a) Write the category, if you belong to S.C./S.T./O.B.C. of State of U.P.
- (b) State of original residence
- (c) Write the category, if you belong to
Dependent of Freedom Fighter (D.F.F.) or
Physically Handicapped (P.H.) or women (W)
Ex- Servicemen (E.S.M.) or Sports Person (S.P.)

(SIGNATURE OF APPLICANT)

NOTE:

1. Candidates should affix a latest coloured photograph in passport size with signature thereon duly attested by Gazetted Officer at the place provided in the application form.
2. Candidates employed in Government Department/ Undertaking should send their applications form through proper channel.
3. The envelope containing application should be marked **“APPLICATION FOR THE POST OF TRANSLATOR”**.
4. One envelope shall contain only one application form. An envelope containing more than one application form, shall stand rejected.
5. Application will be rejected if photo is not pasted or Bank Draft/ Banker's Cheque is not attached or if attested copy of certificates are not attached with it, or if it is not signed by the applicant or if it is not sent through proper channel in case applicant is employed.
6. Applications received after last date will not be entertained and the Court will not be responsible for any postal delay. The applications, which are not completed in every respect, will be rejected out-right.
7. Information regarding candidates found eligible for the test shall be made available on the website of the Allahabad High Court at **“www.allahabadhighcourt.in”**.

Dated- 15.01.2013

Sd/-
REGISTRAR GENERAL